

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1071
ANSWERED ON:01.03.2006
GRANTS TO NGOs
Khaire Shri Chandrakant Bhaurao

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the items for which grants are given by the Ministry of Youth Affairs and Sports to NGOs;
- (b) whether a number of NGO proposals received from Aurangabad district in Maharashtra, during the last two years are pending;
- (c) if so, the reasons for their pendency; and
- (d) the steps proposed to be taken to expedite clearance of such proposals ?

Answer

THE MINISTER OF PANCHAYATI RAJ AND YOUTH AFFAIRS & SPORTS (SHRI MANI SHANKER AIYAR)

(a) NGOs, who are active in the field of Youth & Sports are provided grants under the following Schemes of this Ministry:

1. Promotion of Youth Activities and Training: Under this scheme, grants are given for conducting vocational training programmes, entrepreneurship development programmes and exhibitions.
2. Promotion of National Integration: Under this scheme, grants are given for holding National Integration Camps, Inter-State Youth Exchange Programmes, Seminars and multi cultural activities.
3. Promotion of Adventure: Under this scheme, grants are given for trekking, mountaineering, rock climbing, cycling in difficult terrain, jungle safari, desert safari, grass skiing, snow skiing, bungee jumping, vehicle safari, long distance swimming, surfing, sailing, snorkeling, scuba diving of elementary level, sea awareness, power boating, long distance motor boating, rafting, kayaking, canoeing, elementary para sailing, ballooning and hot air ballooning para-gliding.
4. Development and Empowerment of Adolescents: Under this scheme, grants are given for conducting national theme-based seminars, states level seminars and workshops, local level workshops, counselling/ career guidance centre, out-reach programme, telephone helplines, life skill education, environment building activities, residential camps, rural counselling and career guidance/career melas.
5. Assistance to National Sports Federations: Under this scheme, grants are given to recognized national sports federations for holding national championships for seniors/juniors/sub-juniors (both for men & women), international tournaments in India, participation in training-cum-competition and international tournaments abroad and purchase of sports equipments.
6. Rural Sports Programme: Under this scheme, grants are given for holding district level tournaments for any particular discipline including indigenous sports.

(b) Yes, Sir. Out of 53 proposals received during the last two years from Aurangabad district in Maharashtra 47 proposals are pending.

(c) The reasons for pendency of proposals are

- (i) receipt of incomplete proposals
- (ii) non-receipt of requisite documents and

(iii) delay in receipt of antecedent report from the concerned authorities.

(d) Pending proposals are reviewed and reminders are sent to all concerned regularly for furnishing required details at the earliest.